



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 29.11.2023

### NOTICE

Please take notice that the following matters adjourned in the Court-III on 29.11.2023.

The next date is 19.12.2023

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 161 of 2021  (PH)	The Registrar of Companies Vs. Protrans Supply Chain Management Pvt. Ltd.	Mangesh Jadhav	Hemant Sethi  Hrishikesh Wagh  Gaurav H. Seth-R1 to R3

By order of Hon'ble Chairperson

-Sd/-

Registrar